

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CP-16/135/(ND)/2017

IN THE MATTER OF:

M/s. Inverness Medical Shimla Limited

.. PETITIONER

**SECTION :**

Under Section 441 (96)

Order delivered on 26.9.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)


For the Petitioner/Applicant : Mr. Deepak Bansal, P.C.S.

For the Respondents :-

ORDER

Learned Counsel for the petitioner is present. Heard.

Order reserved.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
26.9.2017